

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

132. C.A.(CAA)/249/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: AR Encon Limited

SECTION 230 (I) OF COMPANIES ACT, 2013

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

None appeared for the Parties, List on **23.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//